GOVERNMENT OF INDIA MINISTRY OF CULTURE LOK SABHA UNSTARRED QUESTION NO. 3167 ANSWERED ON 15.03.2021

PROTECTION OF ARCHAEOLOGICAL PLACES FROM THEFT

+3167. SHRI RODMAL NAGAR:

Will the Minister of CULTURE be pleased to state:

- (a) whether incidents of theft have been reported from places of archaeological importance and protected monuments;
- (b) if so, the details thereof;
- (c) whether any criteria has been fixed for protection or places of archaeological importance; and
- (d) the action taken by the Government to check such incidents?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE & TOURISM (SHRI PRAHLAD SINGH PATEL)

- (a) Yes, Sir.
- (b) The details are at **Annexure I**.
- (c) As per the criteria specified under the Ancient Monuments and Archaeological Sites and Remains Act, 1958, a monument or site should be of historical, archaeological or artistic interest and not less than 100 years old.
- (d) Archaeological Survey of India is committed towards protection of the monuments, sites and antiquities under its jurisdiction. Besides regular watch and ward staff of Archaeological Survey of India, Private Security Guards, State Police Armed Guards, and Central Industrial Security Force have been deployed as per requirement. Whenever any theft of antiquity is reported, FIR is lodged in concerned police station and 'Look Out Notice' is issued to law enforcing agencies (like CBI, police, etc.) including Custom Exit Channels to keep vigil to trace stolen antiquity and prevent their illegal export.

STATEMENT REFERRED TO IN REPLY PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 3167 FOR 15.03.2021

Annexure I

• Statement giving details of theft of antiquities from Centrally Protected Monuments/Sites/Museums maintained by the Archaeological Survey of India in the year 2017.

1.	Andhra	Theft of a Nandi idol from	Stone	5-10-2017	F.I.R	Not
	Pradesh	Sri Anadavalli Ammavaru			Lodged	recovered
		Temple, Parasurameshwara				
		Swamy Complex,				
		Gudimallam, Chitoor district				
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• No theft is reported from Centrally Protected Monuments/Sites/Museums maintained by the Archaeological Survey of India in the year 2018 and 2019

• Statement giving details of theft of antiquities from Centrally Protected Monuments/Sites/Museums maintained by the Archaeological Survey of India in the year 2020

1	Karnataka	Theft of Kalasa fixed	Copper	25-02-2020	F.I.R	Not
		to the <i>shikhara</i> of			Lodged	recovered
		Sadashiva Temple,				
		Nuggehalli, Taluk				
		Chennarayapatna,				
		District Hassan,				
		Karnataka				

• Statement giving details of theft of antiquities from Centrally Protected Monuments/Sites/Museums maintained by the Archaeological Survey of India in the year 2021.

1.	Uttarakhand	Theft of Shiva Linga	Stone	10.02.2021	F.I.R	Police has
		from Bhairav			Lodged	caught the
		Temple, Mrityunjay				thief and
		Temple Complex,				the stone
		Dwarahat, District				Shiva
		Almora				linga has
						been
						Recovered.
